

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.124. CP 85 of 2019 with
ITEM No. 125 IA 45 of 2019
ITEM No. 126 IA 561 of 2019
ITEM No. 127 IA 114 of 2020
ITEM No. 128 IA 838 of 2020

Proceedings under Section 241-242 & 246 of Co.Act,2013

IN THE MATTER OF:

Harshavardhan Singh & Anr
V/s

.....Applicant

Manpasand Beverages Ltd & Ors

.....Respondent

Order delivered on: 20/03/2023

Coram:

Mr. Praveen Gupta, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant

:Mr. Nachiket Dave, Advocate

For the Respondent

:Ms. Hirva Dave, Advocate for Mr. Jaimin Dave, Adv.

ORDER

List for hearing before the Regular Bench on 13.06.2023.

Interim relief, if any, shall be continued.

-SD-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-SD-

**PRAVEEN GUPTA
MEMBER (JUDICIAL)**